

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2744
TO BE ANSWERED ON 11.12.2024**

CONSTRUCTION OF RAILWAY OVER BRIDGES

†2744. SHRI DEVESH SHAKYA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the action taken by the Government on the demand for the construction of two Railway Over Bridges in Kasganj-Amanpur route till date; and**
- (b) whether the Government proposes to connect Etah and Kasganj districts to Delhi in the future?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING
AND ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

No. of ROB/RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-24 is as under:

Period	ROBs/RUBs constructed
2004-14	4,148 Nos.
2014-24	11,945 Nos. (about three times)

As on 01.04.2024, 4,200 Nos. ROBs/RUBs are sanctioned at cost of ₹ 92,692 crore on Indian Railways including 741 Nos. sanctioned works of Road Over Bridge (ROB)/Road Under Bridge (RUB) at cost of ₹ 13,502 crore in the state of Uttar Pradesh, which are at various stage of planning and execution. During 2014-24, total 1,490 Nos. of ROBs/RUBs were constructed in the state of Uttar Pradesh.

Kasganj-Amanpur road passes through two LCs i.e. LC No. 309/A at Km 420/9-421/0 between Bareilly City-Kasganj section and LC No. 248A/Spl at Km 244/1-2 between Farrukhabad-Kasganj section.

The work of preparation of Technical Feasibility Report / Detailed Project Report (TFR / DPR) for these constructions of ROB/RUB at these LCs has been taken up.

(b): Railway projects are surveyed/sanctioned/executed Zonal Railway-wise and not State-wise/district-wise as Indian Railway projects may span across State/district boundaries. Railway projects are sanctioned on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations etc. depending upon throw forward of ongoing projects and overall availability of funds.

Kasganj is already connected to Delhi via Hathras Junction through existing railway network and Etah is already connected to Delhi via Burhan Junction through existing railway network. Further, Etah-Kasganj new railway line project (29 km) has been sanctioned in 2023-24 at a cost of ₹ 389 crore. The project has been declared "Special Railway Project".
